

Foreign Investors in Power Sector

856. SHRI SYED SHAHABUDDIN: Will the Minister of POWER be pleased to state:

(a) the particulars of the proposals for foreign investment in the field of power generation so far approved by the Government;

(b) the terms and conditions which have been agreed to by the Government;

(c) the names of the Indian collaborators, if any; and

(d) the time schedule for the commencement of generation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) As on date, 12 power projects have been cleared from foreign investment angle. The details are given in the *Statement* attached.

(b) The clearance from foreign investment angle is to enable the foreign investors to pursue the various statutory and non-statutory clearances required for their power projects.

(c) Given in the *Statement* attached.

(d) The like commissioning of these projects would be known after the attainment of the financial closure by the respective generating companies.

STATEMENT

List of Power Projects Cleared from Foreign Investment Angle

Sl. No.	Name of the project/ State	Foreign Promoters	Indian Promoters	Prov. Cost (Rs. CRs)
1	2	3	4	5
1.	Godavari GBPP/AP (208 MW)	Spectrum Tech.USA	Bambino Group, NTPC	772.87
2.	Jegurupadu GBPP/AP (235 MW)	GVK, USA	APSEB	873.00
3.	Dabhol TPS/MAH. (2015 MW)	Enron, Bechtel	—	9052.00
4.	Zero Unit NLC/TN (250 MW)	ST Power, CMS Gen. USA	NLC, Govt. of TN	1325.11
5.	Ib Valley/ORISS (420 MW)	AES Trans Power USA	Govt of Orissa	1993.63
6.	Mangalore TPS/KAR. (1000 MW)	Cogentrix USA	—	5088.00
7.	Visakhapatnam TPS/AP (1000 MW)	National Power, UK	Ashok Leyland	5817.60
8.	Paguthan GBPP/GUJ. (655 MW)	Siemens Germany	GTEC	2298.14
9.	Bhadravati IPS/MAH. (1000 MW)	ECGD, UK EDF, France	Ispat Alloys	5235.00
10.	Hospet TPS/KAR. (240 MW)	Tractebel SA of Belgium	Jindal Org.	942.00
11.	Sagarighi TPS/W Bengal (1000 MW)	CMS Gen. Kuljian corp. USA	WBPDC Dev. Consultats Ltd.	5120.00
12.	Bakreshwar TPS/W Bengal (420 MW)	CMS Gen. Kuljian corp. USA	WBPDC Dev. Consultats Ltd.	1920.00

12.00 hrs.
[Translation]

SHRI JASWANT SINGH (Chittorgarh): Mr. Speaker, Sir, if you kindly allow me, I would like to make a submission.

MR. SPEAKER: I do not know what you want to speak. That is why it is difficult to give you permission.

SHRI ATAL BIHARI VAJPAYEE (Lucknow): That is what he wanted to tell you.

SHRI JASWANT SINGH: It is correct, Sir.. (Interruptions) Mr. Speaker; Sir, I would like to submit about the sugar scandal... (Interruptions)

[English]

MR. SPEAKER: I think we will take it up a little later. I have other points also. I think they are also agreeing to make some statement and all those things.

Now, Shri Ram Naik on agitation by 75 lakhs fishermen and after that I would like to allow Shri Anna on incident of running of Bombay bound Indrayani Express.

12.01 hrs.

RE: AGITATION BY FISHERMEN AGAINST LICENCE GIVEN FOR DEEP SEA FISHING TO MULTI-NATIONAL COMPANIES

(MR. DEPUTY SPEAKER in the Chair)

[Translation]

SHRI RAM NAIK (Bombay North): Mr. Deputy Speaker, Sir, about 75 lakh fishermen of the coastal States like Gujarat, Maharashtra, Karnataka, Tamil Nadu and West Bengal are facing a very serious problem. The fishermen all over the country are resorting to agitations against issue of licences to foreign multinational companies for deep-sea fishing. On 4th February, they observed a country-wise 'no-fishing day' and again on 4th March, held a big demonstration in front of the Parliament House. On 4th and 8th March, they even met the Hon'ble Prime Minister in this regard but to no avail. They again observed 'No fishing day' on 23rd and 24th November.

Sir, the developed countries like Japan, USA etc. have also imposed ban on deep sea fishing in their respective, maritime zone. On the other hand, our Government, instead of protecting the fishing beds or marine resources, is issuing them licences on a large scale. As a result, marine technology has been greatly affected and small fishermen have lost the hope of getting fishes in the sea. This will render about 75 fishermen jobless.

I would also like to submit that these multinational companies are being allowed to go in for hundred per